

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 218 of 2014
& IA-337 OF 2014

Dated : **9th October, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Prayas Energy Group ... **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Pranav Vyas
Ms. Pallavi Garg for R-2

Mr. Buddy A. Ranganadhan

ORDER

Mr. Pranav Vyas, the learned counsel for the Respondent No.2 undertakes to file Vakalatnama within a week. He further undertakes to file reply in the matter by 30.10.2014 after serving copy on the other side.

Post the matter on **10th November, 2014**.

In the meantime, rejoinder, if any, may be filed.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

sh/vt